

ANNEXURE-3
M/S SHRI DIYA PROJECTS PVT. LTD. (IN LIQUIDATION)
List of Secured Stakeholders (Other than financial creditors belonging to any class of creditors) as on 04.09.2024
(As per Regulation 20 of the Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

S.No.	Name of Creditor	Date of Receipt	Claim Filed			Claim Admitted			Nature of Claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee	% share in total amount of claims	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
			Principal Amount (Rs)	Interest Amount (Rs.)	Total claim filed (Rs)	Principal (verified)	Interest Amt (Rs)	Total Amount admitted										
1	Aadhar Housing Finance Limited	19/05/2022	6,67,66,910.00	9,42,95,517.00	16,10,62,427.00	6,67,66,910.00	8,96,52,486.00	15,64,19,396.00	Secured	21,67,34,601.00	No **	Note-2	N/A	44.15%	NIL	NIL	NIL	NIL
	Total		6,67,66,910.00	9,42,95,517.00	16,10,62,427.00	6,67,66,910.00	8,96,52,486.00	15,64,19,396.00		21,67,34,601.00								

Note:-

1 Since no fresh claim was received during Liquidation Period.Hence, claims received during CIRP period are considered.

2 Part and Parcel of 40 residential flats along with corresponding undivided share of land and common areas of the project Shri Diya Ornate